

[*Translation*]**Discretionary Quota for Allotting Petrol/  
Diesel Pumps and LPG Agencies**

179. SHRI HARSH VARDHAN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether there is any discretionary quota of the Minister for allotting LPG agencies and petrol/diesel retail outlets; and

(b) if so, the details of such allotments made during the last seven months?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) LPG distributorships and petrol/diesel dealerships are also allotted on compassionate grounds.

(b) 24 petrol/diesel retail outlet dealerships and 25 LPG distributorships have been allotted during the period 1st January, 1990 to 31st July, 1990

**Funds for Konkan Railway Project**

180. SHRI HARSH VARDHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether many foreign Governments and Rail companies have shown interest in Konkan Railway Project and have also offered to provide funds for this project; and

(b) if so the details in this regards?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) No, Sir.

(b) Does not arise.

**Recommendations of Ramdas Committee**

181. SHRI HARSH VARDHAN:  
SHRIMATI CHENNUPATI VIDYA:  
SHRI SANAT KUMAR MANDAL:  
SHRI KUSUMA KRISHNA MURTHY:  
PROF. YADUNATH PANDEY:  
SHRI PARASRAM BHARDWAJ:  
SHRI G. M. BANATWALLA:  
SHRI S. KRISHNA KUMAR:  
SHRI MADAN LAL KHURANA:  
PROF. K. V. THOMAS:  
PROF. RUPCHAND PAL:  
SHRI HANNAN MOLIAH:  
SHRI P. M. SAYEED:  
SHRI EDUARDO FALEIRO:  
SHRI YAMUNA PRASAD SHASTRI:  
SHRI SUKHENDRA SINGH:  
SHRI GANGA CHARAN LODHI:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Ramdas Committee which was appointed to look into the problems in regard to A-320 airbuses has submitted its report;

(b) if so, the salient features of the Report and recommendations/observations made therein; and

(c) the details of recommendations that have been accepted by Government and the reasons for not accepting the others?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). Yes, Sir. copies of the report have been placed in the

Parliament Library. (Index No. 621.13252R)  
NO

(c) All the recommendations made in the interim and final reports have been accepted.

#### Bridge at Pali Station

182. SHRI GUMAN MAL LODHA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that traffic gets jammed near Pali station railway crossing; and

(b) if so, whether Government in consultation with State Government propose to construct some culvert, bridge or underground sub-way to avoid inconvenience to the public due to traffic jams?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) Some detention to the road traffic is unavoidable when the level crossing is closed for rail traffic

(b) The Railways can take action in the matter only after the State Government sponsors necessary proposal for the facility duly consenting to share the cost, as per rules.

[English]

#### LPG Connections Quota of M.Ps.

183. DR. A. K. PATEL:  
SHRI SHANKERSINH  
VAGHELA:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the present quota to Members of Parliament for allocation of LPG connec-

tions on priority basis on their recommendations;

(b) whether there is any proposal to increase this quota; and

(c) if so, the details thereof?

THE MINISTER FOR PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) Under the existing policy, 24 LPG connections can be released every year on priority basis on the recommendation of each Member of Parliament.

(b) No such proposal is under consideration at present.

(c) Does not arise.

#### Financing of Jaldhara Scheme by Rural Electrification Corporation

184. DR. A. K. PATEL:  
SHRI PHOOL CHAND  
VERMA:

Will the Minister of ENERGY be pleased to state:

(a) the amount advanced by the Rural Electrification Corporation under the Jaldhara scheme to each State and Union Territory in the previous and the current financial year so far;

(b) the pump-sets energised so far in each State;

(c) the rate at which the supply of power is charged from the marginal farmers in the drought-prone areas for operation of the pump-sets;

(d) whether adequate measures are taken for maintenance of these pump-sets;

(e) if so, the details in this regard; and